

NATIONAL COMPANY LAW TRIBUNAL

COURT-V, MUMBAI BENCH

105. C.A.(CAA)/126(MB)2024

IN THE MATTER OF

Starlight Systems Private Limited

U/s 230-232 & 234 of the Companies Act, 2013

Order Delivered on 16.07.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: CA Harsh C. Ruparelia (PH)

For the Respondent:

ORDER

Adjourned to **24.07.2024**.

Sd/-
MADHU SINHA
Member (Technical)

Sd/-
REETA KOHLI
Member (Judicial)

// Avdhesh K Patel //